

Annexure 1

Name of the Corporate Debtor: M/s Veracious Builders and Developers Private Limited

Date of commencement of liquidation:		17.01.2020		List of Stakeholders as on:								23.03.2021				
List of secured financial creditors																
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	(Amount in ₹)
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Nippon Life India Asset Management Company Limited	SFC_1	13.02.2020	76,58,27,942	76,58,27,942	Secured	76,58,27,942	No	Refer Note below	76,58,27,942	99.63%	-	-	-	-	Not part of Stakeholders Committee since security interest not relinquished
2	Nippon Life India AIF Management Company Limited	SFC_2														
Total				76,58,27,942	76,58,27,942		76,58,27,942			76,58,27,942	99.63%	-	-	-	-	

Note: Details of Security Interest are as under:

- First and Exclusive charge by way of registered mortgage of the Corporate Debtor's entitlement of approximately 128,410 square foot of saleable area and the landowners entitlement of approximately 89,695 square feet of saleable area comprising of residential apartments in the project 'Veracious Vani Vilas' being constructed on the land bearing Survey Nos. 74/1 measuring 2 Acres 4 Guntas (BBMP Khata No. 85/74/1/74/2) situated at Puttenahalli Village, Yelahanka Hobli, Bengaluru, North Taluk;
- First and exclusive charge by way of hypothecation of the Corporate Debtor's share of Project Receivables from the Project;
- First and exclusive charge over the Corporate Debtor's share of Project Receivables by way of hypothecation;
- Personal Guarantee of Mr. Kaluvoy Sreenivasulu Reddy and Mrs. Kaluvoy Madhavi;
- Pledge of 26% of the paid up equity shares of the Corporate Debtor,
- Demand Promissory Notes from the Corporate Debtor, Mr. Kaluvoy Sreenivasulu Reddy and Mrs. Kaluvoy Madhavi.